

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) Yes, Sir. The firms have established export processing facility.

(b) and (c) A statement is attached. [See Appendix CXLI, Annexure No. 134].

(d) As of now the Government has been advised that there has been no violation of the conditions of Letters of Approvals.

(e) Does not arise.

(f) No export has been affected by the units of these companies established in the Kandla Free Trade Zone, of items not manufactured by them.

Loss on Garment Exports

3593. SHRI PARVATHANENI UPENDRA;

SHRI YALLA SESI BHUSHANA RAO:

Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the country is losing Rs. 1,000 crores in foreign exchange every year due to the wrong policies in the field of garment exports;

(b) if so, what are the details in this regard;

(c) whether it is a fact that the large exporters are wiping out the small exporters; and

(d) if so what steps are being taken by the Central Government to save the interests of the small exporters?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) and (c) No, Sir.

(b) and (d) Do not arise.

M/s Heinkhman India Ltd.

@3593-A. SHRI RAMNARAYAN GOSWAMI: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that M/s. Heinkhman India Ltd. have issued closure notice in regard to its unit located at Durgapur (W.B.) under Sub-Sec. (1) of Section 25 (0) of ID Act; and

(b) if so, what action Government of India propose to take to stall the move of the management to close down the unit?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) and (b) The State Government of West Bengal is the appropriate Government, and information is being collected and will be laid on the Table of the House.

Cases of Gas Leakage

@3593-B. PROF. C. LAKSHMAN. NA: Will the Minister of LABOUR be pleased to state:

(a) the number of cases of gas leakage from the Chemical/Industrial plants since the Bhopal Gas tragedy till date; and

(b) the reasons for not taking strict action against defaulters in this regard and for not implementing the guidelines to prevent such frequent gas leakages?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) A statement showing the number of gas leakages after the Bhopal Gas tragedy as furnished by the State Governments/ Union Territory Administrations is enclosed. (See below).

@Previously Unstarred Question 3286 transferred from the 24th August, 1987.

@Previously Unstarred Question 3295 transferred from the 24th August, 1987.